

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.12657 of 2012**

***Dr. Kanhayalal Sharma***

....

***Petitioner***

*-versus-*

***State of Odisha & Others***

....

***Opposite Parties***

**Mr. Ishwar Mohanty, ASC**

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE M. S. RAMAN**

**ORDER  
06.12.2022**

**Order No.**

14. 1. Learned counsel for the State sought for more time to file an affidavit in terms of the order dated 19<sup>th</sup> September, 2022. The said affidavit be positively filed on or before 6<sup>th</sup> January, 2023.
2. List on 20<sup>th</sup> March, 2023.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(M. S. Raman)***  
***Judge***